

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (MEHRAULI)
OLD TEHSIL BUILDING, MEHRAULI
NEW DELHI-110030

F. No. 01/SDM/Meh/Bore-Well/GC/2023/3592-94

Dated: 07/08/2023

To,

The Consultant Judicial,
Hon'ble National Green Tribunal Principal Bench,
J69J+F7X, Faridkot House, Copernicus Marg, Near India Gate,
New Delhi, Delhi 110001.

Sub: Submission in the matter of Original Application No. 639/2022 titled as Pritipal Sharma V/s Govt. of NCT of Delhi & Ors.

Sir,

This office is in receipt of Hon'ble National Green Tribunal Principal Bench court order in the **matter of Pritipal Sharma V/s Govt. of NCT of Delhi & Ors. Original Application No. 639/2022.**, "wherein Hon'ble NGT observed in its **order dated 06.12.2022** that the Joint Committee had merely said that plot on the opposite side of the street in front of **House No. GI-2038, Aya Nagar, New Delhi** was locked and had not verified the factual position of any bore-well in the above said plot and the Joint Committee was directed to revisit the above-said plot and verify the factual position and submit its report".

It is submitted that complaint received from Executive Engineer (Project) W-I, Delhi Jal Board against illegal submersible/bore well installed at **House No. GI-2038, Aya Nagar, New Delhi**, wherein it is stated that DJB has inspected the premises along with DJB, NGT and found unauthorised bore wells in the said property. The Owner/occupier is unknown. Details are being sought from MCD.

In this regard, it is submitted that in compliance to the direction of Hon'ble NGT, a bore well in **House No. GI-2038, Aya Nagar, New Delhi** was sealed on **13.04.2023** by the team constituted for sealing of bore-well. **(Copy of photographs is annexure as Annexure-I).**

The report is being submitted before Hon'ble National Green Tribunal Principal Bench, New Delhi.



Yours faithfully,

Shashi
7/8/2023
(DR. SHASHIPAL DABAS)
SDM (MEHRAULI)

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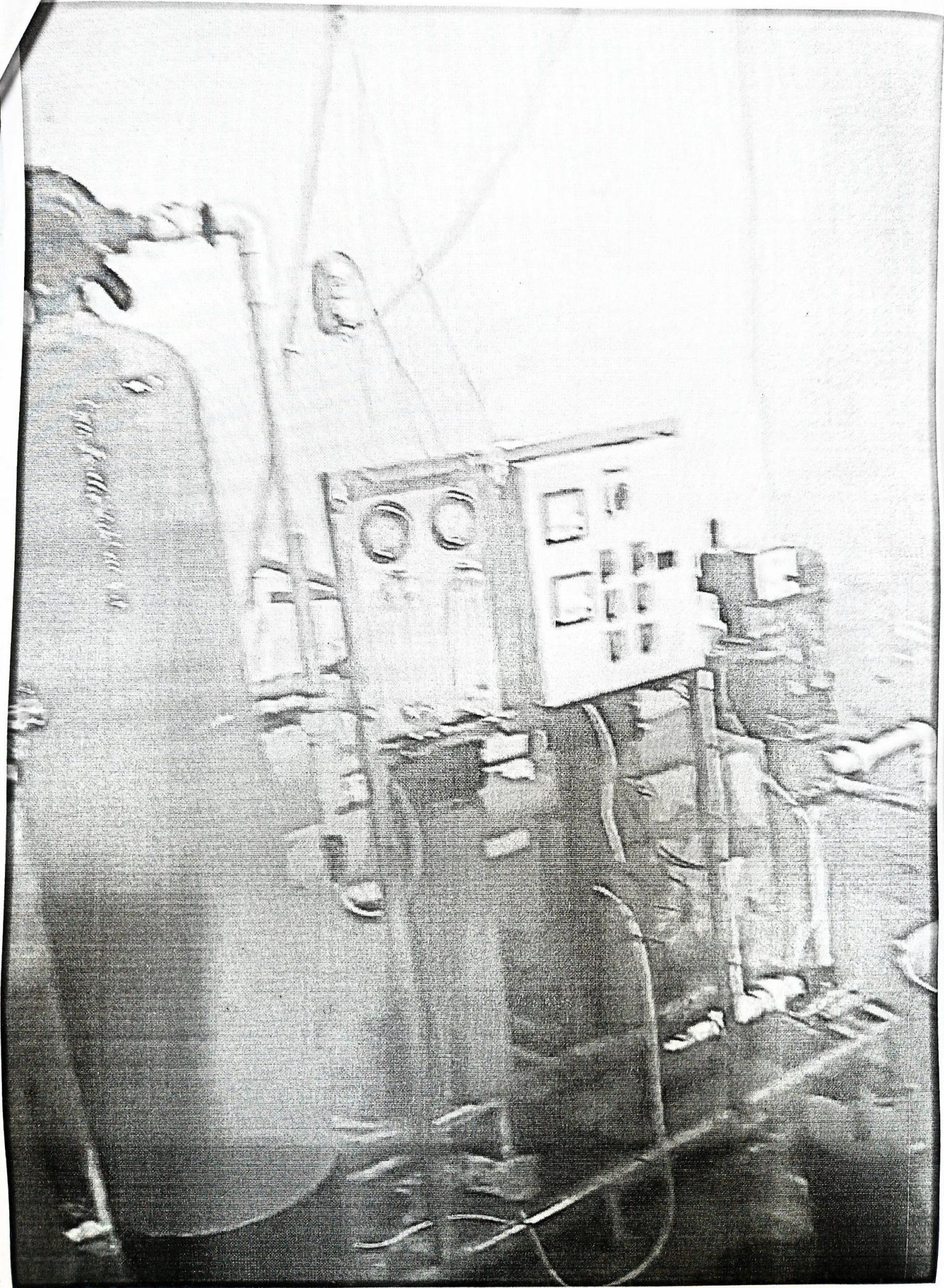
Dated:

- 1 The Superintending Engineer (South), DJB, Jal Sadan, Lajpat Nagar, New Delhi for necessary action.
- 2 PA to DM (South), M.B. Road, Saket, New Delhi for information



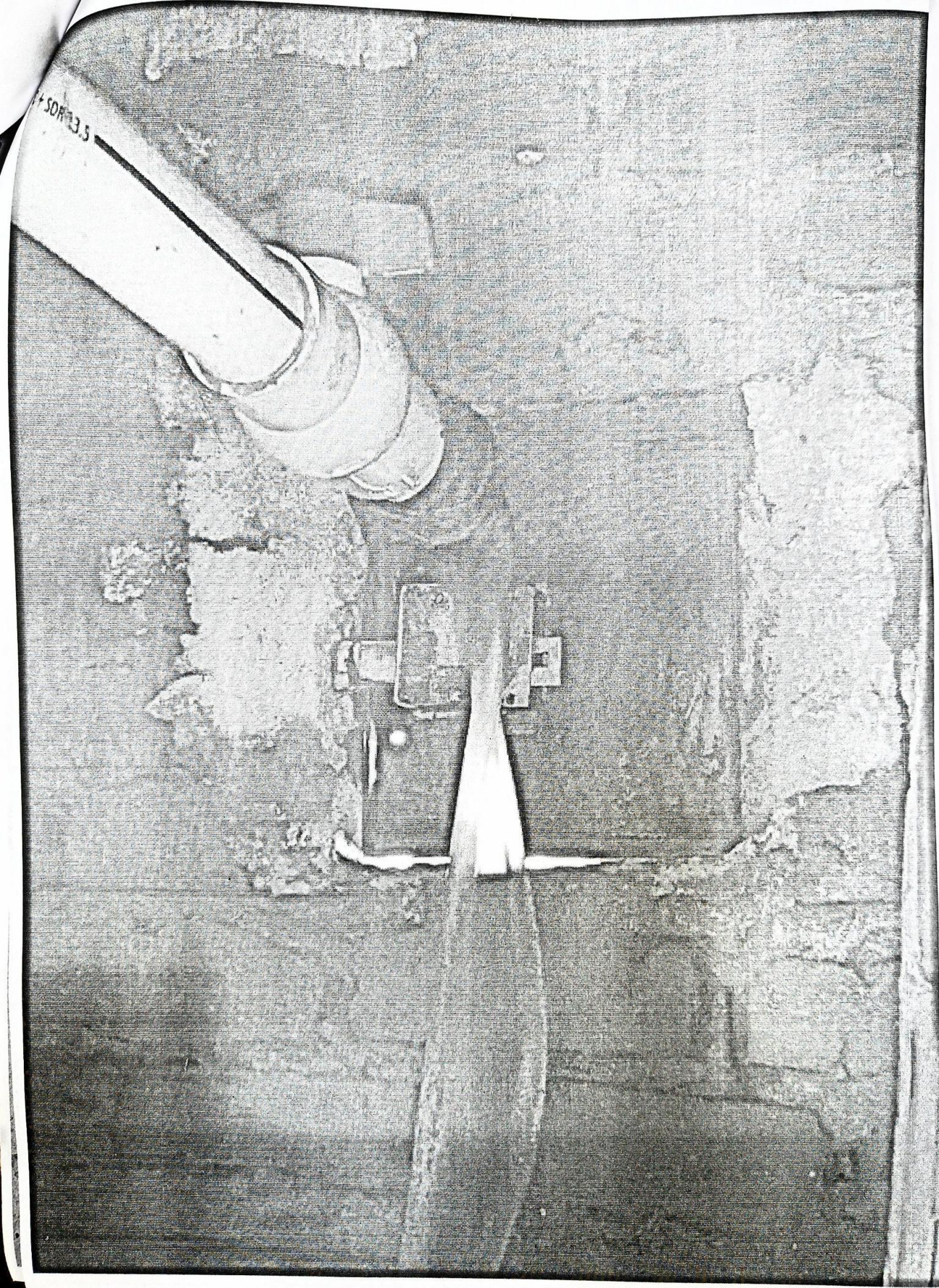












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SIGNATURE

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21/1/23

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